

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency also, with immediate effect :-

S.No	Name of Officials (Sh./ Ms.)	From	To
1	Sandeep Kumar EC- 89179121	PA in the Court of Sh. Manoj Kumar, Ld. Spl. Judge, PC Act, CBI	PA in the Court of Sh. Ashok Kumar, Ld. POLC
2	Anju Pandey EC: 3074/ 62494204	Sr. PA in the Court of Sh. Ashok Kumar, Ld. POLC	Sr. PA in the Court of Sh. Manoj Kumar, Ld. Spl. Judge, PC Act, CBI

The earlier office order no. 5678-5697-D/F.7/P&T/Admn./RADC/2024 dated 28.05.2024, the transfer and postings of the officials vide Sl. No. 2 & 3 be treated as cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Anju Bajor Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

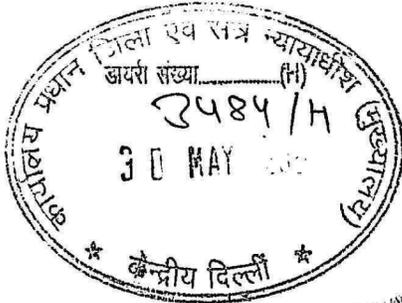
5721-5738/D

No.: _____/F.7/P&T/Admn/RADC/2024

Dated, Delhi the 29/05/2024.

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & III Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -I & III Personal File/ACR, THC, Delhi.
- ✓ 8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.



Anju Bajor Chandna

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi